

[Translation]

SHRI MOHAN RAWALE : Mr. Speaker, Sir, the Hon'ble Minister in her reply has informed that 30 alleged Indian criminals are residing in the UAE and Government is using all possible legal and diplomatic means at its disposal to bring them back to India. Earlier, in 1996 in this House a reply was given.

[English]

"Extradition Treaty negotiations are in the final stages with the UAE."

[Translation]

My contention that earlier our Government had proof and it was said in this House that Dawood Ibrahim was in Dubai.

[English]

MR. SPEAKER : Please put your supplementary first.

[Translation]

SHRI MOHAN RAWALE : I would like to ask that if UAE Government does not agree, then what our Government is going to do? At present bomb explosions are taking place not only in Mumbai but in the whole of the country. Recently our Home Minister Shri L.K. Advaniji had a narrow escape.....(Interruptions) In Coimbatore bomb explosion has taken place .....(Interruptions) The bomb explosions are taking place in the entire country. This shows how strong we are, how strong is our Prime Minister Shri Atal Bihari Vajpayee ji in the whole world.....(Interruptions) We have proved that.

[English]

MR. SPEAKER : Please confine to your supplementary.

[Translation]

SHRI MOHAN RAWALE : Mr. Speaker, Sir, previous Government was weak but is this Government also weak in the matter of bringing them back? I would like to ask the Hon'ble Minister when you are bringing them back?

SHRIMATI VASUNDHARA RAJE : I had already replied to your Question, perhaps you have not listened. There are some legal hurdles which will be formalised and after that the treaty will be signed. You have asked about treaty.

[English]

Yesterday the Cabinet has approved the signing and the ratification of it. Hopefully, that should happen very soon.

SHRI E. AHAMED : Sir, India is maintaining the very best and cordial relations with the Gulf countries, particularly the United Arab Emirates. We have now decided to have this Extradition Treaty with the United Arab Emirates. I would like to know from the hon. Minister one thing.

MR. SPEAKER : Shri E. Ahamed, I will take one minute. There is another Member, Shri Chandu Lal Ajmeera, who has to put the supplementary. Is he in the House? No. Now, you can ask your question.

SHRI E. AHAMED : I would like to know from the hon. Minister as to which are the other countries with which India has entered into the Extradition Treaties. I would also like to know whether these Extradition Treaties are signed with the objective of having best relationships and get the accused and other people to India or only to nab these so-called mafia dons.

SHRIMATI VASUNDHARA RAJE : The countries with whom we have concluded these Extradition Treaties are Bhutan, Belgium, Nepal, the Netherlands, Canada, Switzerland, the U.K. and Hong Kong. The Treaty with Hong Kong is not yet in force as it is yet to be ratified by Hong Kong, though it is already ratified by us. An extradition treaty has also been signed with the United States of America. It is not in force as it is to be ratified by the US. We have already ratified it.

Extradition arrangements exist with Tanzania, Australia, Sri Lanka, Singapore, Papua New Guinea, Fiji, Thailand, Germany and Sweden.

## WRITTEN ANSWERS TO QUESTIONS

[English]

### Utilisation of Water in Farm Sector

\*4. SHRI VILAS MUTTEMWAR : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware of the large scale wastage of water in farm sector at present;

(b) if so, whether the Government have taken appropriate steps to develop a methodology for training Panchayats in efficient use of water for agriculture; and

(c) if so, the details of action taken or being taken for water conservation and efficient management and use of water at village level?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) Yes, Sir.

(b) Training in efficient use of water for agriculture is given to farmers and officials of State Governments by various agencies/institutions funded by the Union Government and State Governments.

(c) Government have taken up measures for water conservation and efficient use of irrigation water at farm level by construction of field channels, land levelling and shaping, warabandi, sprinkler and drip irrigation, dissemination of technical know-how of efficient water management among farmers through adaptive trials, demonstrations and training and improvement and modernisation of irrigation systems.